

IN THE INCOME TAX APPELLATE TRIBUNAL
DELHI BENCH: G: NEW DELHI

BEFORE SHRI CHANDRA MOHAN GARG, JUDICIAL MEMBER
AND
SHRI PRADIP KUMAR KEDIA, ACCOUNTANT MEMBER

ITA No.6205/Del/2012
Assessment Year: 2010-11

| | | |
|---|-----|-----------------------|
| M/s Sawhney Builders Pvt. Ltd., A-4, Nizamuddin West, Delhi 110013 PAN AAACS 1409 C | vs. | The ACIT (TDS), Noida |
| (Appellant) | | (Respondent) |

| | |
|----------------|----------------------------|
| For Assessee : | Shri Manoj Kumar, CA |
| For Revenue : | Ms. Meenakshi Dohre, Sr DR |

CORRIGENDUM ORDER

PER CHANDRA MOHAN GARG, J.M.

The assessment year in the cause title of the said order dated 11.04.2023 has been typed as A.Y. 2015-16 instead of correct A.Y. 2010-11 due typographical error. Therefore this corrigendum is being passed.

2. In order to rectify said typographical error it is ordered that in the cause title of said Tribunal order dated 11.04.2023 incorrect assessment year is replaced by correct AY 2010-11. Relevant appeal record be returned to the record room.

Corrigendum Order is passed on 09.10.2023.

Sd/-
(PRADIP KUMAR KEDIA)
ACCOUNTANT MEMBER

Sd/-
(CHANDRA MOHAN GARG)
JUDICIAL MEMBER

Dated: 09th October, 2023.

NV/-

Copy forwarded to :

1. Appellant
2. Respondent
3. CIT

4. CIT(A)
5. DR

// By Order //

Asstt. Registrar, ITAT, New Delhi